PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I lay on the Table the Appropriation (No. 2) Bill, 1967 passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 7th July, 1967.

12.161 hrs.

17245

PUBLIC ACCOUNTS COMMITTEE

FIRST REPORT

Shri M. R. Masani (Rajkot): I beg to present the First Report of the Public Accounts Committee on Para 78 of Audit Report (Civil), 1967 regarding the Purchase, of Road Rollers.

श्वी मधु लिसमे : (मुंगेर) : ग्रध्यक्ष महोदय, ग्रापको याद होगा कि 13 जुलाई को तारांकित प्रश्न संख्या ,1111 हम लोगों का ग्राया था । उस वक्त ग्राप ने कहा था कि इसको इस वक्त नहीं लिया जा सकता है क्योंकि इसके बारे में पब्लिक एकाउंट्स कमेटी की रपट ग्राने वाली है । ग्रव रपट प्रा गई है । इस प्रश्न को बैलट में प्राथमिकता मिली थी । किसी भी दिन ग्रगर ग्राप ग्रब इस प्रश्न को लें तो बड़ी मेहरवानी होगी ।

Shri S. M. Banerjee (Kanpur): I would only remind you that when this question came up on the 13th July.....

Mr. Speaker: All that you also want is that the report must be considered.

Shri S. M. Banerjee: At that time you said, "I am not promising anything now but I will consider". Kindly consider it because many interests are involved in it.

17 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Dr. Ram

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B.O.H.

Subhag Singh): Government Business in this House during the week commencing 7th August, 1967, will consist of:

- Further consideration of the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1964-65 and 1965-66.
- (2) Consideration and passing of the Unlawful Activities (Prevention) -Bill, 1967.
- (3) Consideration of a motion for concurrence for reference of the Central Industrial Security Force Bill, 1966, to a Joint Committee.
- (4) Consideration and passing of the Public Wakfs (Extension of Limitation) Bill, 1967.
- (5) Consideration and passing of the Indian Official Secrets (Amendment) Bill, 1967, as passed by Rajya Sabha.
- (6) Discussion on the Reports of the Education. Commission and Committee of Members of Parliament on Education on a motion to be moved by the Minister of Education.
- (7) Discussion on the Report of the Dearness Allowance Commission on a motion to be moved by Shri M. L. Sondhi and others.
- (8) Discussion on the working of the sugar Industry on a motion to be moved by Shri Kashi Nath Pandey.

Shri M. R. Masani (Rajket): Sir, may I make a suggestion for the hon. Minister's consideration? Just now you suggested a discussion on the food situation. There is no doubt that this is a matter of prime importance but, alongside with that food problem, there is another problem and that is the economic recession. That in its own way can be as dangerous for this country as the food situation. There